

**BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE AT
CHENNAI**

MEMORANDUM OF APPEAL

Under Sec.16(c) of the National Green Tribunal Act, 2010)

APPEAL No. 26 of 2024

M/s. Prakash Foods & Feeds Mills Private Ltd.,
Represented by its Managing Director Dr.D.V.R. Prakash Rao,
S.F.No.30/2, 32/1, 1/1, 1/3, 30/1A, 32/2, 32/3 & 30/1B
Kancheepuram Taluk,
Kancheepuram District.

...Appellant

Versus

1. The Tamil Nadu Pollution Control Board,
Rep. by its Chairman
No.76 Anna Salai, Guindy,
Chennai 600 0032 & Another

...Respondents

**ADDITIONAL TYPED SET OF DOCUMENTS FILED BY THE
APPELLANT**

Sl. No.	Date	Description of Documents	Pg. No.
1.	20.01.2025	Letter Sent to Member Secretary regarding Status of Compliance Report	1-2
2.		Photographs	3-6

**Certified that the above document is true copy to the respective
original**

Dated at Chennai on this the 19th day of March, 2025

COUNSEL FOR APPELLANT





PRAKASH FOODS & FEED MILLS PRIVATE LTD.

Corporate Office : Prakash Towers, 3rd Floor, No. 1, Mettukuppam Main Road, Maduravoyal, Chennai - 600095.
Phone : 044-2378 1501 / 2378 1502 / 2378 1503 Email : contact@prakashfeeds.com www.prakashfeeds.com

To

Chennai

The Member Secretary
Tamil Nadu Pollution Control Board
No:76, Mount Salai, Guindy
Chennai - 600032

20.01.2025

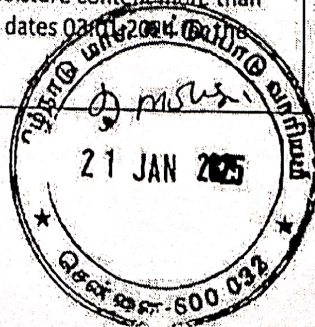
Subject : Status of Compliance Report of Prakash Foods and Feed Mills Pvt Ltd

Dear Sir,

We are here by submitting our compliance report

Please find below the steps taken by us to comply with the recommendations made by TNPCB. Photos attached for your perusal.

Sl.No	Recommendations	Action taken
1	The unit shall provide Activated carbon absorption tower at the outlet of the wet scrubber for the control of odour from the digestion process	The Activated Carbon Absorption Tower from Ensys India has been installed and commissioned as per recommendation of TNPCB. Quote Enclosed. Complied
2	The unit shall provide a suitable control mechanism to ensure the entire misting spray pipeline network functions all the time during production.	Installed by Ensys India Complied
3	The unit shall provide CCTV cameras to monitor the operation of mist spray pipelines in all the places including raw material storage area and APC measures provided to and connect the same with CAC of TNPCB with three months	CCTV provided. But due to Remote location Data for upload of high date video images remains a challenge. We are working on the same. Complied
4	The Unit shall Provide a detailed proposal along with timeline within three months for the installation of Bio- Filters with suitable blower arrangements for effective odour removal and to avoid odour nuisance to nearby village.	The Activated Carbon Absorption Tower from Ensys India has been installed and commissioned as per recommendation of TNPCB. Quote Enclosed. Complied
5	The unit shall ensure raw material, sinews received for processing shall not have moisture content more than 13% as reported in its reply dates 03/11/2024. In the show cause notice issued.	Yes, when wet sinews raw material arrives we will reject the load Complied





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6	The unit shall not store raw material more than 10 days requirement at any point of time.	Since our material can be procured only for 8 months in a year due to 4 months of monsoon and vendors in long distances. This would not be possible as it hinders our operation. Our approval from TNPCB is for processing 2000 tons per month. Hence we may be permitted to store one month inventory to manage the rainy season. Complied
7	The Unit shall carryout AAQ/ Emission Survey covering odorous substances through TNPCB Laboratory	Compliance completed and request letter given to TNPCB to conduct the survey. Complied
8	The unit shall not park trucks loaded with raw materials outside the unit premises at any point of time.	The trucks shall be immediately sent inside factory for unloading and the trucks will be sent out immediately after unloading Complied

Thanking you,

For Prakash Foods and Feed Mills Pvt Limited

Dr. D.V.R. Prakash Rao

Chairman & Managing Director

Encl :

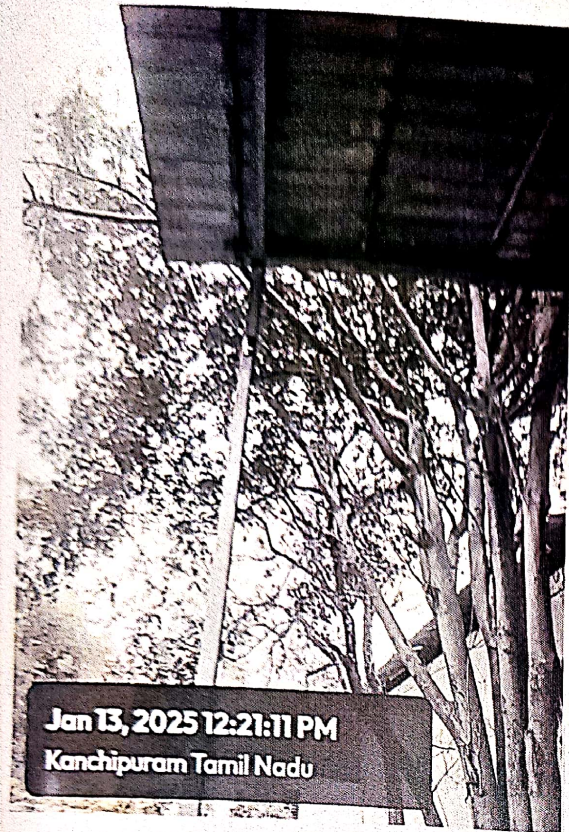
1. Quotation from M/s Ensys India
2. Photos

Copy submitted to

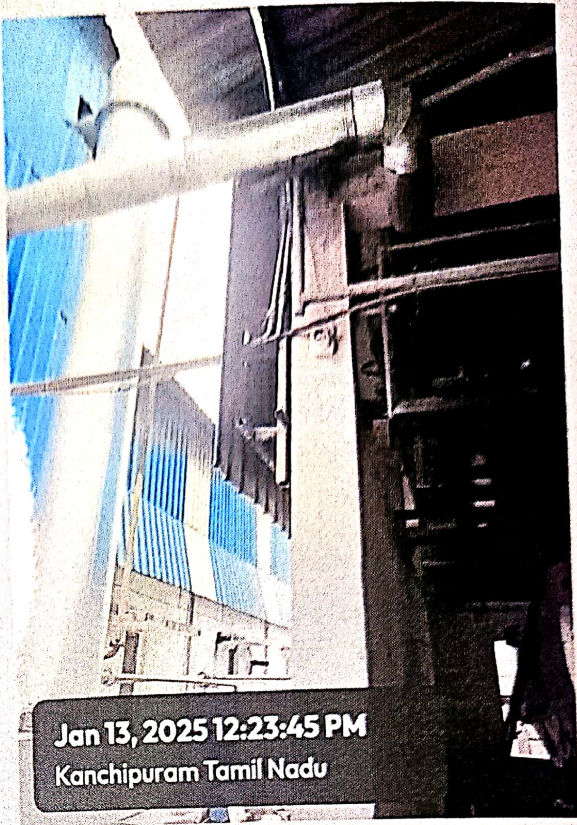
1. The DEE / TNPCB, Oragadam, Sriperumpudur



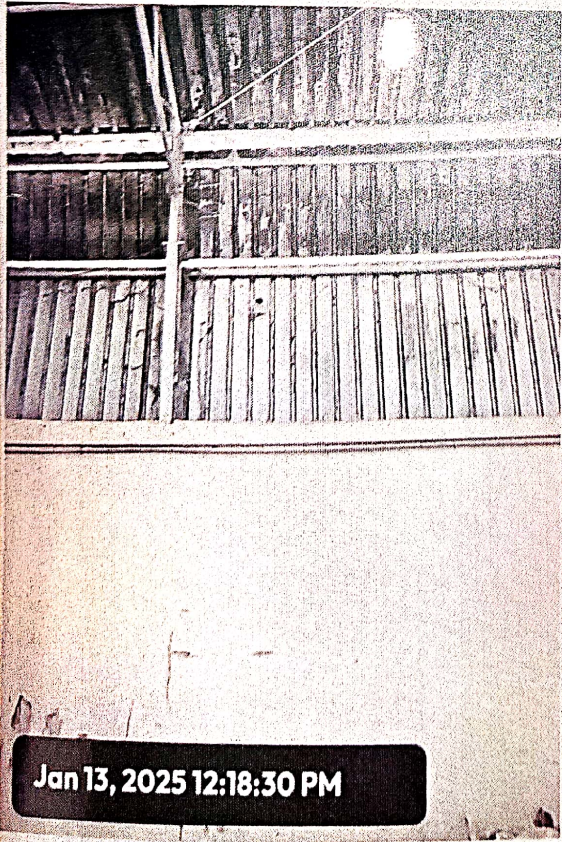
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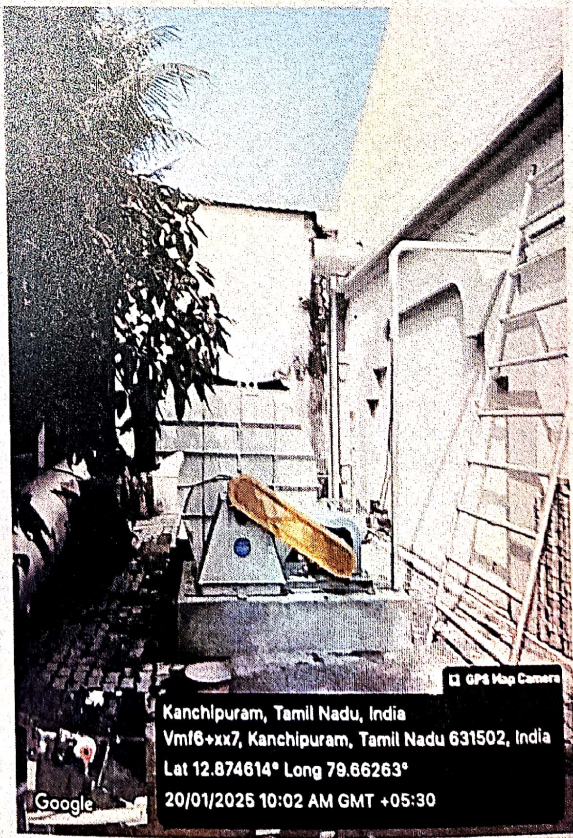
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Kanchipuram Tamil Nadu



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Kanchipuram Tamil Nadu

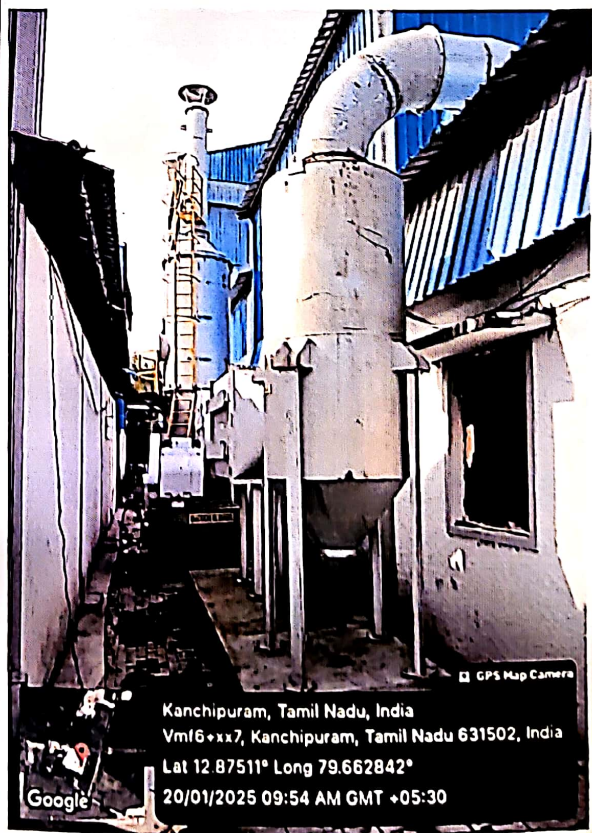
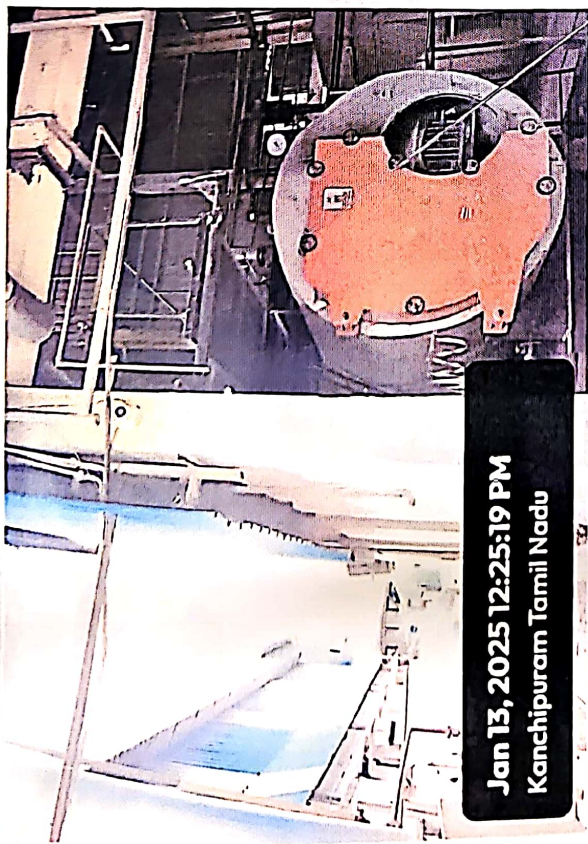
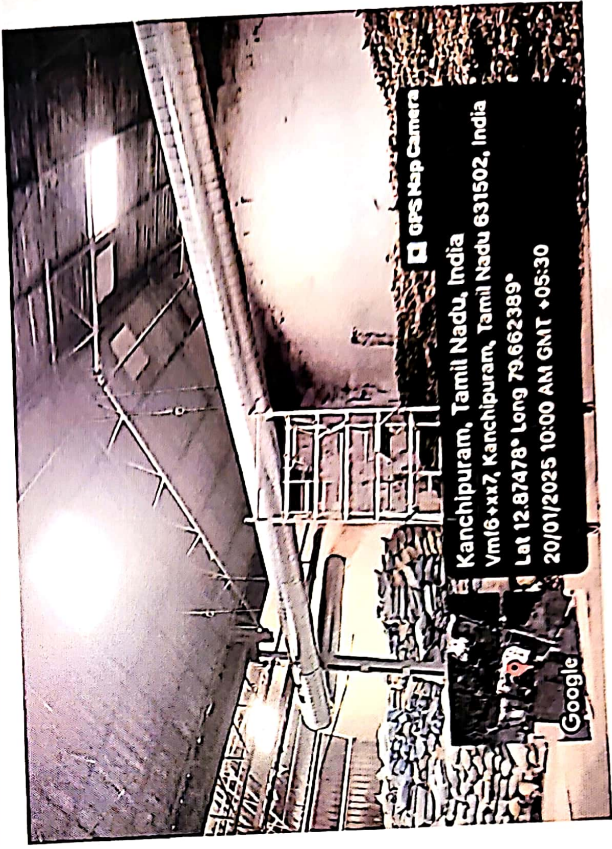
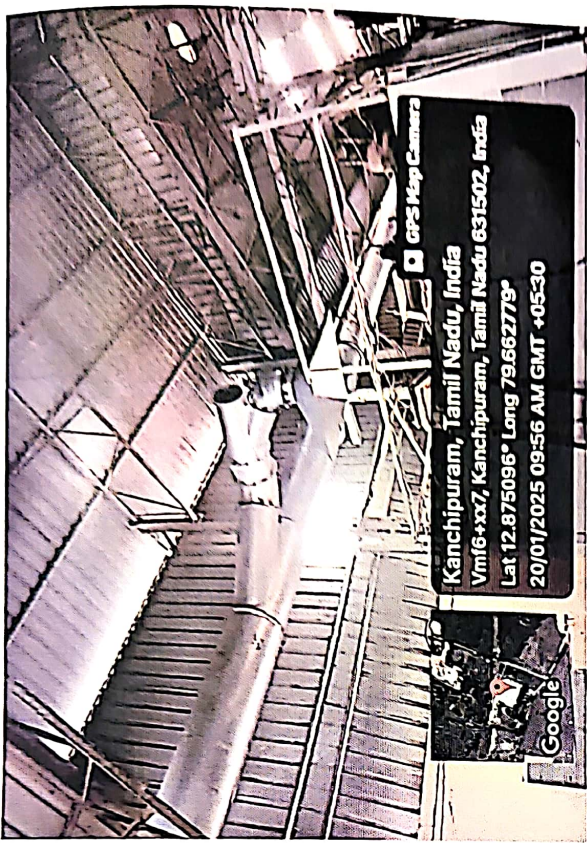


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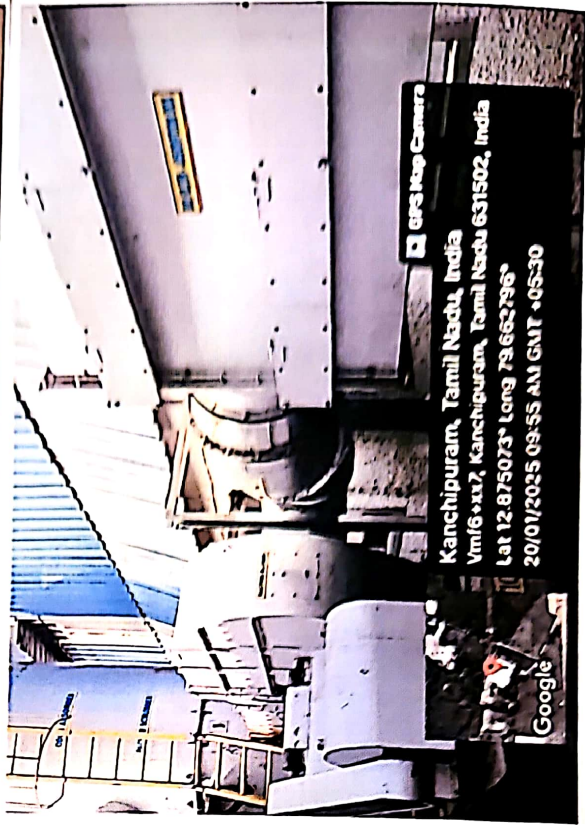
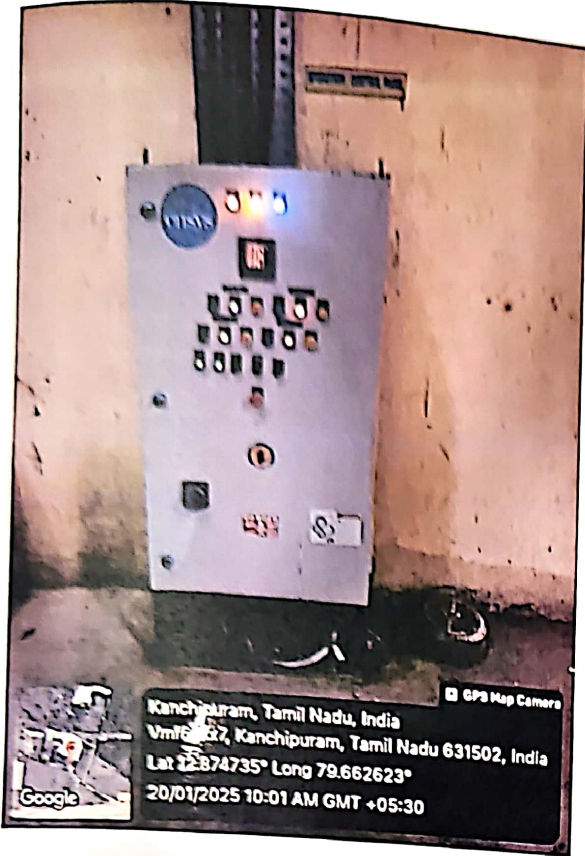


Kanchipuram, Tamil Nadu, India
Vmf6+xx7, Kanchipuram, Tamil Nadu 631502, India
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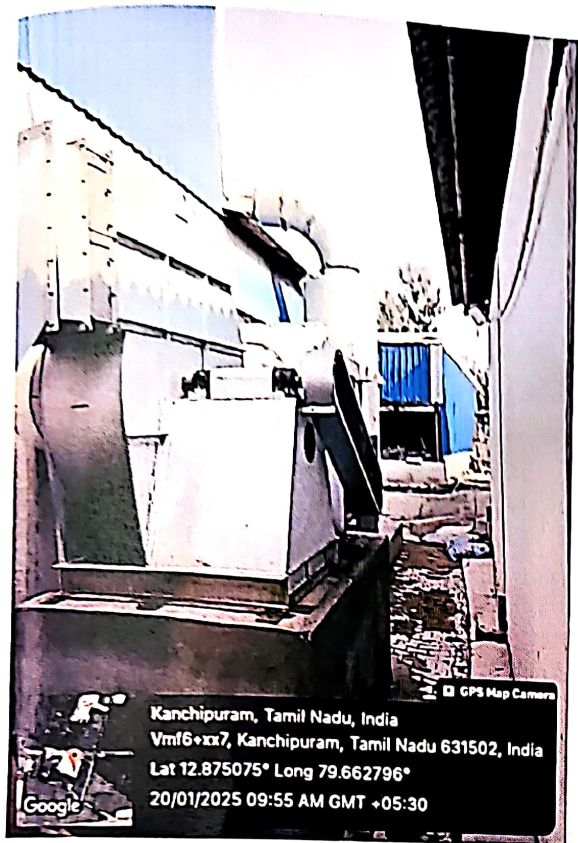
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**M/s. SASIDARAN
COUNSEL FOR APPELLANT
9790971141**

